

cleanliness and other maintenance. However, the financial assistance is provided to the State Governments for tourism infrastructure projects based on their merits, inter se priority and availability of funds.

(c) to (f). The information is being collected from the State Government of Uttar Pradesh and the Central Pollution Control Board.

[English]

**Entrance of persons in the Cabin Holding
Reservation-cum-Journey Tickets**

3985. SHRI UTTAMSINGH PAWAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Attendant in the 1st Class compartment can force the family of four in a cabin holding Reservation-cum-Journey Tickets to take any number of persons in the cabin; and

(b) if so, the number of persons the Attendant can make sit in the cabin/coupe in the day time and at the night time?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). In a four berths cabin in a First Class Coach, during the night hours i.e., 2100 to 0600 hours, four passengers having the reserved accommodation are permitted to travel. During the day time, six passengers are permitted to travel. Two persons are permitted in a two-berth coupe during night hours and three during day time.

**Creation of Separate Ministry for
Pilgrim Affairs**

3986. SHRI RAM NAIK : Will the Minister of TOURISM be pleased to state :

(a) whether the Government are aware that there is a public demand to create a separate Ministry for pilgrim affairs to look after the welfare of the devotees and maintenance of the sacred atmosphere, beauty and facilities at the holy sites;

(b) if so, the details thereof;

(c) whether the Government are also aware of the public demand to demarcate pilgrimage from tourism as the pilgrims trekked to inaccessible places in the face of implement whether conditions should not be equated with tourists; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) No Sir, the Department of Tourism, Government of India is not aware of such a public demand.

(b) to (d). Does not arise.

**Survey Regarding Traffic Potential of
Railway Line**

3987. SHRIMATI MEIRA KUMAR : Will the Minister of RAILWAYS be pleased to state :

(a) whether any survey has been conducted on the daily traffic potential on each of the eight sections of railway lines at Kanpur junction so as to introduce rapid transport system:

(b) if so, the details thereof;

(c) whether there is any proposal to introduce rapid transport system at least between Kanpur-Lucknow, Kanpur-Fatehpur and Kanpur-Ghatampur; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

**Provision of additional bottle of
Mineral Water**

3988. SHRI RUP CHAND MURMU : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are considering to provide additional bottle of mineral water to the passengers of Rajdhani Express;

(b) if not, the reasons therefor;

(c) whether the Government have justified that one bottle of water is sufficient for the entire journey;

(d) if so, whether the water coolers of the coaches are proposed to be installed again; and

(e) if so, the steps taken by the Government in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c). No, Sir. Only one bottle of 1000 ml. water is admissible to each passenger and additional water bottle is given on payment. Mineral water bottles are made available for sale at various stations enroute and on trains.

(d) No, Sir.

(e) Does not arise.

**Progress in Doubling work of
Delhi-Gwalior Railway Line**

3989. SHRI ASHOK ARGAL : Will the Minister of RAILWAYS be pleased to state :

(a) the progress made in respect of doubling of Delhi-Agra-Dholpur-Murena-Gwalior Railway line;

(b) whether it is a fact that progress of the work on Dholpur-Murena section undertaken by private contractors is very slow:

(c) if so, the steps taken by the Government in this regard:

(d) the percentage of work completed for the construction of railway bridge over river Chambal for double line:

(e) whether doubling work on above line has been completed as per schedule

(f) if so, the details thereof and

(g) if not, the time by which the doubling work on above line is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) to (g). A statement is attached.

(a) The entire route between Delhi and Gwalior is with double line, except for the portion of Chambal Bridge between Hetampur and Gher, where work has been taken up

(b) Only the progress of earthwork at Delhi end of the bridge is slow.

(c) The contracts given to the Contractors executing the work on earthwork, have been terminated and fresh tenders are being invited at risk and cost.

(d) The overall progress is 23%.

(e) and (f). Work has already been taken up on 8 out of 15 well foundations and substantially completed, and on the remaining 7 well foundations, work will be commenced during the current year.

(g) The entire work is likely to be completed by March, 1999.

[Translation]

Ban on Booking of Parcel and Luggage

3990. SHRI DILER KISHAN LAL : Will the Minister of RAILWAYS be pleased to state :

(a) the reasons for imposing ban on booking of Parcel and luggage from Delhi to Hathras Fort;

(b) whether any railway booking agency has been opened in Hathras city by Hathras Fort Railway Station and whether complaints have been received about the irregularities in the functioning of this agency and not providing facilities to common man in connivance with the Railways;

(c) if so, the details thereof; and

(d) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) In order to rationalise the handling of parcel traffic in Hathras area, it has been decided to temporarily close booking of parcels to Hathras Killah Station. However, personal and merchandise luggage is permitted to be booked to this station. The parcel traffic is being booked to Hathras Jn. which is hardly 9 kms. from Hathras Killah.

(b) to (d). A City Booking Agency is being operated at Hathras City by an agent appointed by the Railways. Complaints received by the Railways have been investigated and suitable action has been taken including imposition of fines on the Agency.

[English]

Vulgarity in Programmes

3991. SHRI KRISHAN LAL SHARMA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether vulgarity and obscenity continue to be displayed all over the country unchecked;

(b) whether the Government propose to amend I.P.C. and Representation of Women (Prohibition) Act, 1986 and other related Acts; and

(c) if so, the details thereof and the time by which this is likely to be amended?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) and (c). Review of laws is a continuing process. The National Commission for Women has a mandate to examine various laws relating to women which provide constitutional and legal safeguards to them. The Commission's recommendations are sent to the concerned Departments/Ministries. Presently, the Ministry of Human Resource Development (Department of Women and Child Development) is in the process of reviewing the legislation "Indecent Representation of Women (Prohibition) Act, 1986" in consultation with the concerned Departments/Ministries. This exercise is likely to take some time.

Experiment on Super Conductive Track

3992. PROF. P.J. KURIEN : Will the Minister of RAILWAYS be pleased to state :

(a) whether any experiment on super conductive track has been done in the country;

(b) if so, the details thereof;

(c) whether such experiments have been conducted in other countries; and

(d) if so, the result thereof?